

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-217
CA 485 & 482 (ND)/2019
in
IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.

Vs.

M/s. Ortel Communication Ltd.

....APPLICANT

....RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 14.02.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)

PRESENT:

For the Applicant

For the Respondent

For the Intervener/RP

:

: Mr. Sanjay Bajaj, Mr. Ankit Verma Proxy, Advocates

: Ms. Anju Jain, Mr. Hitesh Sachar, Ms. Srishti Badhwar, Ms.
Nandita Chaudhary, Advocates

ORDER

CA.482/ND/2017

In

IB761/ND/2018

The Counsel for the Resolution Professional is present. The Counsel for the Respondent is present. Pleadings are complete. Matter is posted for making final submissions. List on 11.03.2020.

CA.485/ND/2017

In

IB761/ND/2018

The Counsel for the Resolution Professional is present. The Counsel for the Respondent is



present. Pleadings are complete. Matter is posted for making final submissions. List on 11.03.2020.



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

U.D.Mehta